

CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

OA No.2086/2000 MA 2498/2000

New Delhi this the Ist day of February, 2002

Hon'ble Smt.Lakshmi Swaminathan, Vice Chairman (37) Hon'ble Shri S.A.T.Rizvi, Member (A)

- 1. Charan Dass S/O Sh. Chatru Ram, R/O T-1/5, Staff Quarters, KV No.1, Delhi Cantt.
- 2.Ram Naresh S/O Shri Mangal, R/O T-78, Oldd Nangal, Delhi Cantt.

.. Applicants

(By Advocate Shri Yogesh Sharma)

VERSUS

- 1.Union of India though the Secretary, Ministry of Human Resources Development, Govt.of India, New Delhi.
- 2. The Commissioner, Kendriya Vidyalaya Sangathan, 18, Institutional Area, Shahid Jeet Singh Marg, New Delhi.
- 3. The Deputy Commissioner (ACAD), Kendriya Vidyalaya Sangathan, 18, Institutional Area, Shahid Jeet Singh Marg, New Delhi.
- 4. The Assistant Commissioner, Kendriya Vidyalaya Sangathan, (Delhi Region), JNU Campus, New Mehrauli Road, New Delhi.

.. Respondents

(By Advocate Shri S.Rajappa, learned counsel through proxy counsel Shri Jairaman)

ORDER (ORAL)

(Hon'ble Smt. Lakshmi Swaminathan, Vice Chairman(J)

Shri Sharma, learned counsel for the applicants seeks permission to withdraw the OA.

Noting the above submissions of the learned counsel for the applicants, OA is dismissed as withdrawn.

No costs.

(S.A.T. Rizvi) Member (A)

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(Smt.Lakshmi Swaminathan)

Vice Chairman(J)

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